NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/11/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

.APPLICATION NUMBER

PETITION NUMBER

: CP/38/2017

NAME OF THE PETITIONER(S)

: MOOLATH MANNIL SREENIVASAN & 20RS

NAME OF THE RESPONDENT(S)

: KOZHIKODE COCONUT FARMERS PRODUCER

COMPANY LTD & 6 ORS

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Breepriya Kalanteled. PCS.

ORDER

PCS representing the petitioner present. Counsel for respondents present and prayed time for filing counter. Time extended at request. Put up on 04.12.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)